

(b) Yes, Sir.

(c) The matter has been referred to the civil authorities for appropriate action.

#### **Bank Accounts and Assets of Former Rulers**

10458. SHRI N.E. HORO : Will the Minister of FINANCE be pleased to state :

(a) whether all the former rulers have declared their Bank accounts and other assets abroad ;

(b) if so, the details thereof ;

(c) if not, the action taken or proposed to be taken against the defaulters ;

(d) whether some cases other than those of former Rulers have also come to the notice of Government ; and

(e) if so, the details thereof and the action taken against defaulters ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) to (e). The information is being collected and will be laid on the Table of the House.

#### **News item Captioned "Non-Existent" Firms given Bank Loans**

10459. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the news-item "Non-existent" firms given bank loans" appearing in the Indian Express of 30th March, 1982 highlighting the advancing of loans worth Rs. 9 lakhs by two branches

of Laxmi Commercial Bank in Haryana to non-existent firms under the 20-Point Economic Programme ;

(b) if so, reaction of Government thereto and action taken with details thereof ; and

(c) whether a survey of loans advanced by all the banks in the country during the course of the last two years is proposed to be made to detect any more such cases and a report thereof laid on the Table of the House ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):

(a) Yes, Sir.

(b) The matter is being looked into by the Reserve Bank of India.

(c) There is no such proposal.

#### **Owners of Vehicles Paying Income-Tax in Dhanbad**

10460. SHRI A. K. ROY : Will the Minister of FINANCE be pleased to state :

(a) number of cars, dumpers, trucks, buses, scooters, motor-cycles operating in Dhanbad district of Bihar as on 1st January, 1982;

(b) number of owners of the above;

(c) percentage of the above owners paying income-tax as on 1-1-1982.

(d) whether it is a fact that sizeable part of the above owners are still kept outside the purview of income-tax though it is impossible to maintain vehicles without having taxable income; and

(e) if so, steps taken thereon ?